

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).4943/2008

RAYEESABEGUM & ANR.

Petitioner(s)

VERSUS

SPECIAL LAND ACQUISITION OFFICER

Respondent(s)

(With office report)

Date: 09/10/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Yash Pal Dhingra,Adv.

For Respondent(s)

Ms. Anitha Shenoy,Adv.

UPON hearing counsel the Court made the following
O R D E R

Despite order dated 26.8.2009 of last chance, no
counter affidavit is filed by the respondent.

List before the Hon'ble Court.

(M.K.GUPTA)
Registrar